

C. A. T. Bench, JAIPUR

Date of Order	Orders
16.9.93	Mr. R. R. Kumawat - Counsel for pet.
	Heard the learned Counsel for the petitioner and perused the M.P. Applicant can not be allowed to file a joint application in the matter of transfer of different persons. If he so chooses may file separate application in relation to transfer of Shri Gauram. The M.P. is dismissed.  (O. P. Sharma) Administrative Member  (D. L. Mehta) Vice-Chairman
	Copy sent to the app. & up no 1 in vide 6857 & 6858 Note 23553 g